

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100/2022/4288/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sangeeta Gogoi Bora,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati the <sup>th</sup> 17 May, 2024.

Sub: **Station leave permission.**

Ref:- Letter No. DJD/2377/2024 dated 09.05.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 11.05.2024 till the morning of 17.05.2024**. The Addl. District & Sessions Judge, Dibrugarh, and in his absence, the Addl. District & Sessions Judge (FTC), Dibrugarh, and in his absence, the Civil Judge (Sr. Div)-cum-Asstt. Sessions Judge, Dibrugarh, and in his absence, the Chief Judicial Magistrate, Dibrugarh, and in his absence the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-100/2022/4289/A, dated** , 17-05-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*